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O.A. No. 324/06

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 7.12.2006

Common order (O.A. Nos. 904/05 and 324/06) duly prepared ~~by the~~ and signed by the ^(who heard the case) Hon'ble Members of the Division Bench (Hon'ble Mr. Justice M.A. Khan, ^{V.C.} and Hon'ble Mr. V.K. Agnihotri, Member (Admn.) is pronounced in the open court. In the result, both the OAs are dismissed. No Costs.

^{By} (B.B. Mishra)
Member (Admn.)

^{By} (N.D. Raghavan)
Vice-Chairman